

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 1853 of 1998

2
New Delhi, dated this the 23rd September, 1998
HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Gopal Lal,
S/o Shri Bal Baksh,
R/O C-473, Sangam Vihar,
Near Devli Village,
New Delhi-110062.

..... APPLICANT

(By Advocate: Shri Yogesh Sharma)
versus

1. Union of India through
the General Manager,
Western Railway, Churchgate,
Bombay.

2. The Divl. Railway Manager,
Western Railway,
Jaipur (Rajasthan)

.... RESPONDENTS

ORDER (Oral)

By Hon'ble Mr. S.R. Adige, Vice Chairman

Applicant seeks engagement as Casual
Labourer in preference to juniors and outsiders
and for inclusion of his name as per seniority in
the Live Casual Labourers Register.

2. I have heard applicant's counsel Shri
Yogesh Sharma.

3. Shri Sharma states that applicant's
representation dated 30.1.95 (Page 40 of the OA)
followed by representation dated 10.3.98 (Ann.
A-7) has not been disposed of as yet by
respondents.

(3)

4. If so, this O.A. is disposed of with a
direction to respondents to dispose of applicant's
aforesaid representation ^{in accordance with rules and instructions} within three months from
the date of receipt of a copy of this order under
intimation to applicant. No costs.

Surffing
(S.R. Adige)
Vice Chairman (A)

/GK/